

**Memorandum of understanding
between Water and Power Consultancy
Services (India) Ltd. and
Ministry of Water Resources for
1994-95**

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): Sir, on behalf of Shri P.K. Thungon, I beg to lay on the Table. A copy of Memorandum of Understanding (Hindi and English versions) between the Water and Power consultancy Services (India) Limited and the Ministry of Water Resources, for the year 1994-95.

[Placed in Library. See No. LT-6255/94]

**Annual Reports and Reviews on
the working of National Institute of
Naturopathy, Pune for 1992-93 and
National Academy of Medical
Sciences (India), New Delhi for
1992-93 and Statements showing
reasons for delay in laying these
papers**

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): Sir, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Naturopathy, Pune, for the year 1992-93.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6256/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Academy of Medical Sciences (India), New Delhi, for the year 1992-93.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-6257/94]

12.34 1/2 hrs.

**STANDING COMMITTEE ON
ENERGY**

Tenth Report

[English]

SHRI SHIV CHARAN MATHUR (Bhilwara): Sir, I beg to present the Tenth Report (Hindi and English versions) of

the Standing Committee of Energy on the subject, 'Modernisation and Growth of Coal Industry - a Critique' and Minutes of the sittings of the Committee/Sub-Committee relating thereto. *(Interruptions)*

12.35 hrs.

[Translation]

SHRI MOHAN S. DELKAR (Dadra and Nagar Haveli): Mr. Deputy Speaker, Sir, they are leaving behind their houses and land. Hon'ble Minister is sitting here. You please ask him to make some statement regarding this. *(Interruptions)*

[English]

MR. DEPUTY-SPEAKER: You bring it in some other forum.

(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, very strong feelings have been expressed by the hon. Member, Shri Delkar, will definitely bring it to the notice of the hon. Home Minister and whatever appropriate action he may deem fit, would be taken.

[Translation]

SHRI ANADI CHARAN DAS (Jaipur): Mr. Deputy Speaker, Sir, my suggestion is that if everybody has got in writing then they can read it out but that should not be in more than hundred words. That will be better.

[English]

MR. DEPUTY-SPEAKER: It is a very good suggestion. It is upto everybody to follow the suggestion of Mr. Das.

(Interruptions)

SHRI P.G. NARAYANAN (Gobichettipalayam): Sir, I want to make a submission. *(Interruptions)*

MR. DEPUTY-SPEAKER: Mr. Narayanan, is today the last day of this Session? There is a special provision in the rules. You can bring the matter under that provision for discussion.

(Interruptions)

SHRI E. AHAMED (Manjeri): Mr. Deputy-Speaker, Sir, I want to raise an important issue regarding the order passed by the Director-General of Civil Aviation in respect of all the private airlines.

MR. DEPUTY-SPEAKER: Mr. Ahamed, you cannot expect an answer from the Government.

(Interruptions)

[Translation]

SHRIMATI SURYA KANTA PATIL (Nanded): Whether a matter can be raised only once in Zero hour. *(Interruptions)*

[English]

MR. DEPUTY-SPEAKER: You bring it in some form or the other tomorrow. Nothing will go on record now.

*(Interruptions)**